

with an International trade house for export of raw sugar to the tune of two lakhs tonnes;

(b) whether it is also a fact that the proceeds of the exports would be utilised for import of fertilizers from abroad; and

(c) what are the relevant details of this deal?

The Parliamentary Secretary to Minister of Food and Agriculture (Shri Shinde): (a) Yes, Sir.

(b) Only 50 per cent of the realisations from export of sugar would be utilised for import of fertilizers.

(c) The deal covers export of 1.5 to 2.0 lakh metric tons of Indian centrifugal raw sugar of fair average quality to Japan, Republic of Korea, South Vietnam West Europe, North Africa, South America, etc. during 1963. The price of raw sugar will be determined on a price fixing basis linked with London Daily Price.

Shri Maheswar Naik: What is the existing gap between the indigenous production of fertilisers and the requirements of the country?

Shri Shinde: At present we have enough quantities to export, and the carry over on 31st October was about 10 lakh tons.

Shri Maheswar Naik: May I know whether the agreement which is going to be entered into envisages any concessional price for import of fertilisers in consideration for the price of export of raw sugar?

Shri Shinde: The price of raw sugar, as I have already stated in the House, is linked with the London daily price. As far as the price of the fertilisers which we are going to import is concerned, it is also the international prevailing price.

Shri Bishwanath Roy: May I know if the export of raw sugar will affect in any way the stock kept every year as reserve?

Shri Shinde: The export quantities are based on internal requirements and the possibilities of the quantities which we can export.

श्री तुलशीदास जाधव मैं जानना चाहता हूँ कि जो रा शुगर बाहर भेजी जाने वाली है इसमें महाराष्ट्र की सहकारी शुगर मिल्स ने कितना सहकार दिया है और कौन कौन सी मिल ने कितना कितना सहकार दिया है ?

Shri Shinde: The co-operative sugar factories in Maharashtra are participating in the production of raw sugar, and the leading factories in Maharashtra have already started production of raw sugar.

Shri Shivaji Rao S. Deshmukh: May I know whether the agreement stipulates any reservation of quotas for the co-operative sugar factories, and whether the proximity of a factory to the port of export is a consideration for fixing quota and cost?

Shri Shinde: Anybody, any undertaking in raw sugar which desires to undertake the manufacture of raw sugar is welcome. So, there is no question of reservation for any particular group of factories.

Foodgrains sent out of Madhya Pradesh

*280. **Shri A. S. Saigal:** Will the Minister of Food and Agriculture be pleased to state:

(a) how much foodgrains have been sent out of the State of Madhya Pradesh during the period November 1960 to 30th September, 1962 each year separately; and

(b) whether the stock available with Food Ministry in Central Government stores and Central Government Warehouses in the State is sufficient to meet the deficit, if any?

The Parliamentary Secretary to the Minister of Food and Agriculture (Shri Shinde): (a) Quantities of foodgrains moved by rail on trade account as well as on Government

account from Madhya Pradesh during the period November, 1960, to September, 1962 were approximately as follows:

Period	(In 000 metric Tons) Quantity
November & December 1960	160
1961	1173
1962 (Up to 30th September)	763

Information about trade movement by road is not available. No food-grains were moved by road on Government account.

(b) Madhya Pradesh is surplus in foodgrains. Sufficient stocks of rice and wheat are also held by Government in Madhya Pradesh itself to meet the situation in case of any emergency. Besides, Government of India hold large stocks of foodgrains at strategic centres from where they can be moved at short notice.

Shri A. S. Saigal: May I know whether scarcity conditions are prevailing in many parts of Madhya Pradesh, especially in Chattisgarh, and will Government start releasing the stock from their godowns?

The Deputy Minister in the Ministry of Food and Agriculture (Shri A. M. Thomas): Reports about the conditions in Chattisgarh are really exaggerated. We have made enquiries. Of course, there may be some drop in production, but there are no scarcity conditions at all in the Chattisgarh area.

Shri A. S. Saigal: I want the hon. Minister to make an enquiry through the Madhya Pradesh Government to find out whether scarcity conditions are prevailing or not in Chattisgarh.

Mr. Speaker: The hon. Minister will take it as a suggestion. •

Shri U. M. Trivedi: In the reply that was given by the hon. Minister, it was stated that Government had not collected figures of such foodgrains being

sent out of Madhya Pradesh to Maharashtra, Gujerat and Rajasthan by road transport. Is it a fact that such transport has been carried out by regular smugglers through the officers of the police agency specially posted at all borders of Madhya Pradesh and because of that these figures are not being disclosed here?

Shri A. M. Thomas: There is no question of smuggling—Madhya Pradesh Gujerat and Maharashtra are in one and the same zone. There can be free movement.

Shri U. M. Trivedi: The hon. Minister is wrong in so far as rice is concerned.

Mr. Speaker: He may be wrong. But hon. Members can only get information, so far as is known to the hon. Minister. It may not be smuggling if Government knew of it.

श्री बड़ें : क्या यह बात सच है कि मध्य प्रदेश में स्केरसिटी के कारण चीप घेन शाप्प खोले गए हैं और इस वास्ते मध्य प्रदेश सरकार ने लिखा है कि हम ज्यादा घननाज बाहर नहीं भेज सकते और जोन सिस्टम बन्द किया जाए ?

Shri A. M. Thomas: I have already stated that there are no scarcity conditions. In fact we have allotted a quantity of 2700 tons of rice to Madhya Pradesh but they have been able to lift only 319 tons because there has not been the necessary off-take from the fair price shops.

Effect of Travel Restriction on Air India

+

Shri Surendra Pal Singh:
Mathur:
Shri Harish Chandra
*281. **Shri Ram Ratan Gupta:**
Maharajkumar Vijaya
Ananda:
Shri Inder J. Malhotra:

Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that the re-